

Annexure – 7															
Name of the Corporate Debtor: Dhanlaxmi Electricals Private Limited ; Date of commencement of CIRP : 26/08/2025 ; List of creditors as on: 17/09/2025															
List of operational creditors (Government dues)															
Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Employees State Insurance Coportion	ESIC	11.09.2025	4,72,681	4,72,681	Unsecured	-	-	No	-	-	-	-		
2	Dy. Commr. of State Tax	SGST	12.09.2025	32,90,96,467	28,57,30,792	Unsecured		-	No	-	-	-	4,33,65,675	-	The amount of claim pertains to order dated 04.09.2025 which is issued after the insolvency commencement date i.e. in violation of during moratorium
	Total			32,95,69,148.00	28,62,03,473.00		-	-	-	-	-	-	4,33,65,675.00	-	